



Government of Jammu and Kashmir

PHE, I & FC Department
Civil Secretariat, Srinagar / Jammu.

NOTIFICATION

Srinagar, the 26th October, 2017.

SRO 458-In exercise of the powers conferred by section 139 of the Jammu and Kashmir, Water Resources (Regulation and Management) Act 2010, the Government hereby appoint the following as Chairperson and Members of the State Water Resources Regulatory Authority; namely;-


1. Shri. Pramod Jain, IAS
(Vice Chairman & DG, IMPA) Chairperson
2. Mtr. Kaneez Fatima,
(Retd.Principal District & Session Judge)Member
3. Shri Ravi Magotra,
(Retd. Director General Accounts and
Treasuries) Member
4. Shri. Ahmed Muzaffar Lankar,
(Retd Executive Director, JKSPDC)Member

The appointment of Chairperson and Members shall take effect from the date he/ she assumes charge of the post in the Authority.

The Chairperson or any other member of the Authority shall not hold any other office. The terms and conditions of the Chairperson and the members shall be governed by Govt. Order No. 428-PW(Hyd) of 2012 dated 17.12.2012.

The Headquarters of the authority shall move alongwith Secretariat offices.

By order of the Government of Jammu and Kashmir.


(Mohammad Ishaq Shah) KAS
Additional Secretary to Govt.
PHE/I&FC Department

No. PW/Hyd/Adm/33/2015

Dated: 26.10.2017

Copy to the:-

1. Secretary Ministry of Water Resources, Govt. of India, New Delhi
2. Secretary Ministry of Drinking Water and Sanitation, GoI, New Delhi
3. Learned Advocate General, J&K
4. Shri Pramod Jain, IAS, Vice Chairman & Director General IMPA, J&K